

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.56/BB/2017	-	Admission	Rule-6 of IB.	Universal Services Vs Ocwen Financial Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *Shri Ratakonda Murali*

*for C.A. Nanda Kumar Pichhoni*

*[Signature]*

Counsel for petitioner is present. The matter is listed today for admission.

Registry has raised some objections. Counsel requested time to comply the objections.

List it on 01.08.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)